

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 634**

TO BE ANSWERED ON THE 3RD FEBRUARY, 2026/ MAGHA 14, 1947 (SAKA)

SEIZURE OF NARCOTIC SUBSTANCES

**634. DR. SHRIKANT EKNATH SHINDE:
SHRI NARESH GANPAT MHASKE:
SHRI SHRIRANG APPA CHANDU BARNE:
SHRI RAVINDRA DATTARAM WAIKAR:
SMT. BHARTI PARDHI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the data on the seizure of narcotic substances such as heroin, ganja, cocaine and synthetic drugs since 2020 along with the data on the drug trafficking networks or modules have been busted through joint operations by NCB, year and State-wise;

(b) the data on the funds have been allocated, sanctioned, disbursed and expended for narcotics control and drug demand reduction programmes over the last five years, year and State-wise;

(c) the details of the steps that have been taken by the Government to curb narcotics trafficking and drug smuggling, especially across international borders and coastal areas;

(d) the details of the steps that have been taken by the Government to use satellite imaging, drone surveillance and high-tech sensors for detecting cross-border drug trafficking routes; and

(e) whether the Government is considering to strengthen international cooperation with neighbouring countries and global agencies, if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): The year and State-wise details of narcotic substances seized during the year 2020 to 2025 (up to November) as reported by various Drug Law Enforcement Agencies (DLEAs) to Narcotics Control Bureau (NCB) is at Annexure-I. NCB regularly conducts joint operations with State and Central Drug Law Enforcement Agencies to ensure coordinated action against drug trafficking syndicates, however, separate consolidated data on drug trafficking networks or modules busted through joint operations, year-wise and State-wise, is not maintained by NCB.

(b): The year-wise budget allocation and State-wise details of financial assistance provided to States/ UTs under the scheme 'Assistance to States/ UTs for Narcotic Control' during 2021-22 to 2025-26 is at Annexure-II.

In addition, Government of India through the Ministry of Social Justice and Empowerment (MoSJ&E) is implementing National Action Plan for Drug Demand Reduction (NAPDDR) under which financial assistance is provided to- (i) 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Skill development, vocational training and livelihood support of ex-drug addicts, Programmes for Drug Demand Reduction by States/UTs etc. and

(ii) 'NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents and Outreach and Drop In Centres (ODIC) Addiction treatment facilities (ATFs) in Government Hospitals' and District De-addiction Centres (DDACs) in the identified districts. The details of fund allocated and released over the last five years is as under: -

Financial Year	Funds allocated (Rs. in Crores)	Fund released (Rs. in Crores)
2020-21	150	149.34
2021-22	200	90.93
2022-23	200	97.52
2023-24	175	172.71
2024-25	240	266.69

Source: MoSJ&E

Ministry of Health and Family Welfare (MoH&FW) provides treatment (OPD and IPD) and counseling services to substance use disorder through 06 Drug Addiction Treatment Centres (DATCs) and provides treatment (OPD) and Counselling services at district level through 25 Drug Treatment Clinics (DTCs) established in Government Hospitals. For implementing this programme the funds allocated and released/ disbursed during the last five years are as under: -

Financial Year	Fund allocated (in Crores)	Funds released/ disbursed (in Crores)
2020-21	53.00	48.68
2021-22	54.94	52.34
2022-23	57.69	56.95
2023-24	81.80	80.59
2024-25	78.90	73.52

Source: MoH&FW

Government of India through Department of Revenue, Ministry of Finance has constituted National Fund for Control of Drug Abuse (NFCDA) under which funds are provided to eligible applicant for combating illicit trafficking in narcotics drugs, psychotropic substances, controlling the abuse of narcotic drugs, de-addiction and rehabilitation of addicts and drug awareness programs etc. The details of funds sanctioned under NFCDA during the last five financial years are as under: -

Financial Year	Organisation	Amount Sanctioned (In Rupees)
2020-21	Excise and Narcotics Department, Government of Mizoram	48,90,000
2021-22	Police Department, Government of Mizoram	1,30,83,900
2022-23	ADG of Police of CID, Himachal Pradesh	50,00,000
	Socio Service Art Group, NGO, New Delhi	7,92,375

2023-24	NIMHANS, Bengaluru	6,26,721
	Department of Sociology, NBBGC, Sikkim	9,35,000
	Uttarakhand Police, Government of Uttarakhand	5,00,000
2024-25		Nil

Source: Department of Revenue, Ministry of Finance.

(c) to (e): Government has taken various measures to curb narcotics trafficking and drug smuggling especially across international borders and coastal areas, use of technologies for detecting drug trafficking in the border areas and to strengthen international cooperation with neighbouring countries and global agencies, some of which are as under:

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- (i) Director General Level Talks are being organized with countries such as Myanmar, Nepal, Thailand, Sri Lanka, Indonesia, Singapore, USA etc. to resolve various issues on drug trafficking having international implications.**
- (ii) Border Guarding Forces (BSF, Assam Rifles and SSB) have been empowered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act 1985 to carry out search, seizure and arrest for illicit trafficking of narcotic drugs at international border.**

- (iii) The Indian Coast Guard has been empowered under the Narcotics Drugs & Psychotropic Substances Act, 1985 for making interdiction of narcotic drugs in coastal and high seas.**
- (iv) Narcotics Control Bureau coordinates with other agencies like, Navy, Coast Guard, Border Security Force, State ANTF etc. to conduct joint operations to control the drug trafficking.**
- (v) Regular inspections are conducted by port authorities to ensure that all goods, including containers, are properly inspected and cleared before it's released.**
- (vi) The Coast Guard is providing training to NCB and Port Authorities for detection and prevention of drug trafficking.**
- (vii) A high-level dedicated group has been created in National Security Council Secretariat (NSCS) to analyze drug trafficking through maritime routes, challenges and solutions (Maritime Security Group – NSCS).**
- (viii) National Security Council Secretariat (NSCS) in coordination with sister agencies has prepared an SOP on Maritime Security Coordination for anti-smuggling operations (including NDPS substances) in Maritime Zones of India.**

- (ix) The installation of upgraded Surveillance grid using AI based features, RADARS, Electro Optics Devices, Night Vision Devices, Motion Detectors with Integrated Command and Control Centre.**
- (x) Institutionalizing drone based capabilities for aerial surveillance/ reccee/ search/ domination etc. across the border.**
- (xi) Intelligence Sharing and Controlled Delivery (CD) Operations with foreign countries are being carried out regularly.**
- (xii) Regular efforts are being made to Increase international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs & Psychotropic Substances and Precursor Chemicals.**
- (xiii) As a part of International co-operation, India has signed Bilateral Agreements with 27 countries, Memorandum of Understandings with 19 countries for combating illicit trafficking of Narcotic Drugs and Psychotropic Substances (NDPS) and Chemical Precursors as well as related offences.**
- (xiv) India is closely associated with International Narcotics Control Board (INCB) and all its programs viz. PEN (Pre-export notification), PICS (Precursors Incident Communication System) and IONICS (International Operations on New Psychoactive Substances Incident Communication System).**

(xv) Narcotics Control Bureau (NCB) co-ordinates with various international organizations such as South Asian Association for Regional Cooperation- Drug Offences Monitoring Desk (SAARC-SDOMD), Brazil, Russia, India, China, and South Africa (BRICS), Colombo Plan, Association of Southeast Asian Nations (ASEAN), ASEAN Senior Officials on Drug Matters (ASOD), Bay of Bengal Initiative For Multi-Sectoral Technical and Economic Co-Operation (BIMSTEC), Shanghai Cooperation Organization (SCO), United Nations Office on Drugs and Crime (UNODC), International Narcotics Control Board (INCB) etc. for sharing information and intelligence to combat trans-national drug trafficking.

(xvi) NCB India takes part in real-time operational and intelligence information sharing with various Drug Liaison Officers of other countries such as the Drug Enforcement Agency (DEA) of the United States of America, the National Crime Agency of the United Kingdom, Royal Canadian Mounted Police (RCMP) of Canada, Australian Federal Police (AFP) of Australia, Office Anti-Stupefians (OFAST) of France etc.

Year and State-wise details of narcotic substances seized during the year 2020

2020	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Synthetic Drugs	
	In Kgs	In Kgs	In Kgs	In Kgs	In Blots
ANDAMAN & NICOBAR	0	96	0.00	66.39	0
ANDHRA PRADESH	0	97826	0.00	4.35	0
ARUNACHAL PRADESH	21	2843	0.00	0.00	0
ASSAM	44	16485	1.34	12.83	0
BIHAR	2817	16796	0.00	0.83	0
CHANDIGARH	31	129	0.00	0.00	0
CHHATTISGARH	322	36211	0.02	0.00	0
DAMAN & DIU	0	8	0.00	0.00	0
GOA	0	136	0.32	1.24	45
GUJARAT	10124	7974	0.00	92.81	0
HARYANA	15022	9319	0.01	0.00	0
HIMMACHAL PRADESH	1787	559	0.01	0.00	77
JAMMU & KASHMIR	24001	2270	0.00	0.00	0
JHARKHAND	96637	7746	0.00	0.00	0
KARNATAKA	10	21657	3.11	2.97	5977
KERALA	0	3085	0.07	1.10	62
MADHYA PRADESH	57200	20259	0.00	1.83	0
MAHARASHTRA	543	26410	6.30	8.32	46
MANIPUR	1582	139	0.00	213.55	0
MEGHALAYA	109	945	0.00	0.38	0
MIZORAM	20	125	0.00	594.27	0
NAGALAND	9	880	0.00	0.00	0
NEW DELHI	1053	43692	7.85	384.66	0
ODISHA	35	138432	0.00	0.00	0
PUDUCHERRY	0	13	0.00	0.00	0
PUNJAB	35412	872	0.01	1.10	0
RAJASTHAN	141310	14826	0.01	112.16	0
SIKKIM	1	0	0.00	0.00	0
TAMIL NADU	100	16250	0.38	484.76	368
TELANGANA	0	17986	0.02	0.18	70
TRIPURA	75	12724	0.00	0.00	0
UTTAR PRADESH	10543	40625	0.00	0.00	0
UTTARAKHAND	357	1520	0.00	0.00	0
WEST BENGAL	2796	25979	0.00	233.72	0
Total	4,02,684	5,88,304	19	2,217	6,645
Drug Type	Name of Drugs				
Opium Based Drugs	Opium, Heroin, Morphine, Poppy Straw, Codeine etc				
Cannabis Based Drugs	Ganja, Hashish, Hashish Oil etc				
Cocaine	Cocaine				
Synthetic Drugs	ATS, MDMA, Methaqualone, Mescaline, LSD, Mephedrone, ketamine etc.				

Year and State-wise details of narcotic substances seized during the year 2021

2021 State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Synthetic Drugs	
	In Kgs	In Kgs	In Kgs	In Kgs	In Blots
ANDAMAN & NICOBAR	0	26	0	33	0
ANDHRA PRADESH	0	201008	0	0	3
ARUNACHAL PRADESH	20	2623	0.10	0	0
ASSAM	152	31662	0.29	19	0
BIHAR	1634	33998	0	0	16
CHANDIGARH	559	222	10	0	0
CHHATTISGARH	4	34604	0.01	0	0
DNHDD	0	22	0	0	0
GOA	0.03	129	0.13	0.82	187
GUJARAT	6420	18327	0.07	29	0
HARYANA	7228	11621	0	0	0
HIMMACHAL PRADESH	2073	1000	0	0.00	55
JAMMU & KASHMIR	19405	1617	0	0	0
JHARKHAND	84424	10429	0	0	0
KARNATAKA	78	9449	3	35	1477
KERALA	345	4585	0.53	5	831
LADAKH	0.40	1	0	0	0
MADHYA PRADESH	78296	33812	0	73	0
MAHARASHTRA	681	31195	17	85	2928
MANIPUR	1323	1322	0	31	0
MEGHALAYA	5	2266	0	13	0
MIZORAM	35	322	0	166	0
NAGALAND	148	1957	0	0.80	0
NEW DELHI	858	14649	8	84	639
ODISHA	522	171713	0	0	0
PUDUCHERRY	0	35	0	0	0
PUNJAB	33518	2638	6	0	0
RAJASTHAN	413341	13300	0.04	61	0
SIKKIM	0.59	1	0	0	0
TAMIL NADU	351	22097	303	20	99
TELANGANA	417	41428	0.22	0.18	79
TRIPURA	4	45848	0	0	0
UTTAR PRADESH	2138	39885	12	0	0
UTTARAKHAND	277	1884	0	0	0
WEST BENGAL	2494	31178	4	4	0
Total	656752	816854	364	658	6314
Drug Type	Name of Drugs				
Opium Based Drugs	Opium, Heroin, Morphine, Poppy Straw, Codeine etc				
Cannabis Based Drugs	Ganja, Hashish, Hashish Oil etc				
Cocaine	Cocaine				
Synthetic Drugs	ATS, MDMA, Methaqualone, Mescaline, LSD, Mephedrone, ketamine etc.				

Year and State-wise details of narcotic substances seized during the year 2022

2022 State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Synthetic Drugs	
	In Kgs	In Kgs	In Kgs	In Kgs	In Blots
ANDAMAN & NICOBAR	0	40	0	19	0
ANDHRA PRADESH	1	99601	0.02	0.16	0
ARUNACHAL PRADESH	23	3342	0	0	0
ASSAM	483	67825	0.02	32	0
BIHAR	2550	23173	0	0	0
CHANDIGARH	700	120	0	1	0
CHHATTISGARH	2	28127	0.01	0.03	0
DNHDD	0	4	0	0.23	0
GOA	0.39	233	0.33	1	0
GUJARAT	13873	13773	54	549	0
HARYANA	13349	13801	0.01	0	0
HIMACHAL PRADESH	19816	525	0.01	0.02	1
JAMMU & KASHMIR	17493	1848	0	4	0
JHARKHAND	25388	6605	0	0	0
KARNATAKA	70	8318	8	57	10
KERALA	442	3738	0.02	10	658
LADAKH	0	2	0	0	0
MADHYA PRADESH	67212	24558	0	10	0
MAHARASHTRA	21734	16062	89	2748	167
MANIPUR	4395	5136	0	255	0
MEGHALAYA	12	5040	0	0.77	0
MIZORAM	82	306	0	332	0
NAGALAND	101	2418	0	9	0
NEW DELHI	776	4857	52	29	0
ODISHA	1107	184109	0.40	0	0
PUDUCHERRY	0	61	0	0	0
PUNJAB	48309	2105	0.19	0.50	0
RAJASTHAN	165778	9618	0.04	14	0
SIKKIM	0.47	2	0	0	0
TAMIL NADU	218	9021	7	113	0
TELANGANA	15	31740	5	26	314
TRIPURA	8	84576	0	0	0
UTTAR PRADESH	2477	46173	0.11	10	0
UTTARAKHAND	109	1471	0.01	0.05	0
WEST BENGAL	4451	23647	0.50	2	0
Total	410975	721974	218	4224	1150
Drug Type	Name of Drugs				
Opium Based Drugs	Opium, Heroin, Morphine, Poppy Straw, Codeine etc				
Cannabis Based Drugs	Ganja, Hashish, Hashish Oil etc				
Cocaine	Cocaine				
Synthetic Drugs	ATS, MDMA, Methaqualone, Mescaline, LSD, Mephedrone, ketamine etc.				

Year and State-wise details of narcotic substances seized during the year 2023

2023 State/UT	Opium Based Drugs	Cannabis Based Drugs	COCAINE	Synthetic Drugs	
	In Kgs	In Kgs	In Kgs	In Kgs	In Blots
ANDAMAN & NICOBAR	0	88	1	245	0
ANDHRA PRADESH	2	53824	5	1	0
ARUNACHAL PRADESH	292	1379	0	0	0
ASSAM	358	37273	1	72	0
BIHAR	26179	13259	0	1	0
CHANDIGARH	2035	103	0.07	0.21	0
CHHATTISGARH	58	23713	0	0.02	0
DADAR & NAGAR	0	8	0	0	0
GOA	0.25	173	1	1	2534
GUJARAT	10496	12539	87	73	30
HARYANA	29705	7136	31	0.00	0
HIMACHAL PRADESH	811	557	0.01	0.02	1
JAMMU & KASHMIR	8927	1379	1	0.16	0
JHARKHAND	54071	4604	0	1	0
KARNATAKA	155	10521	20	66	572
KERALA	2	3105	4	2543	770
LAKSHADWEEP	0	1	0	0	0
MADHYA PRADESH	114969	16547	0	2	0
MAHARASHTRA	758	19034	71	697	121
MANIPUR	308	491	0	16	0
MEGHALAYA	21	1448	0	17	0
MIZORAM	151	287	0	277	0
NAGALAND	87	1172	0	1	0
NEW DELHI	847	3816	62	44	29013
ODISHA	87	212777	0	0	0
PUDUCHERRY	0	129	0	0	0
PUNJAB	44900	1868	0.09	1	0
RAJASTHAN	237672	56648	0.34	13	0
SIKKIM	0.33	1	0	0	0
TAMIL NADU	13	6806	3	85	2670
TELANGANA	27	31185	1	4	9
TRIPURA	22	49053	0	2	0
UTTAR PRADESH	20196	39401	0	78	0
UTTARAKHAND	212	1720	0	0	0
WEST BENGAL	484	19942	4	0.21	0
Total	553846	631987	292	4240	35720
Drug Type	Name of Drugs				
Opium Based Drugs	Opium, Heroin, Morphine, Poppy Straw, Codeine etc				
Cannabis Based Drugs	Ganja, Hashish, Hashish Oil etc				
Cocaine	Cocaine				
Synthetic Drugs	ATS, MDMA, Methaqualone, Mescaline, LSD, Mephedrone, ketamine etc.				

Year and State-wise details of narcotic substances seized during the year 2024

2024 State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Synthetic Drugs	
	In Kgs	In Kgs	In Kgs	In Kgs	In Blots
ANDAMAN & NICOBAR	5	63	1	6042	0
ANDHRA PRADESH	1	54183	0	92	0
ARUNACHAL PRADESH	114	2518	0	0	0
ASSAM	364	26217	0.36	78	0
BIHAR	4859	18551	4	1	0
CHANDIGARH	122	53	0.13	1	0
CHHATTISGARH	6322	25949	0.01	0.01	0
DAMAN & DIU	0	2	0	0	0
GOA	0.07	270	0.82	5	1825
GUJARAT	8332	10290	13	932	19
HARYANA	11241	10171	4	0	0
HIMACHAL PRADESH	733	404	0.01	0.02	0
JAMMU & KASHMIR	3676	1540	0	3	0
JHARKHAND	70099	6618	0	0	0
KARNATAKA	137	9696	14	59	61
KERALA	13764	4494	0.01	26	924
MADHYA PRADESH	130241	15544	0.05	1082	0
MAHARASHTRA	471	55435	37	2191	10
MANIPUR	42	130	0	49	0
MEGHALAYA	6	5439	0	0.02	0
MIZORAM	134	742	0	849	0
NAGALAND	60	545	0	1	0
NEW DELHI	1465	4967	1396	50	0
ODISHA	190	143761	0	0	0
PUDUCHERRY	0	48	0	0	0
PUNJAB	43566	969	2	21	0
RAJASTHAN	215155	15202	0.22	152	10
SIKKIM	2	0	0	0	0
TAMIL NADU	0.03	7626	7	112	3905
TELANGANA	115	24547	1	118	132
TRIPURA	9	29530	0	90	0
UTTAR PRADESH	8859	42048	1	123	0
UTTARAKHAND	503	2209	0.37	1	2058
WEST BENGAL	778	21052	1	7	0
Total	521365	540810	1483	12084	8944
Drug Type	Name of Drugs				
Opium Based Drugs	Opium, Heroin, Morphine, Poppy Straw, Codeine etc				
Cannabis Based Drugs	Ganja, Hashish, Hashish Oil etc				
Cocaine	Cocaine				
Synthetic Drugs	ATS, MDMA, Methaqualone, Mescaline, LSD, Mephedrone, ketamine etc.				

Year and State-wise details of narcotic substances seized during the year 2025 (up to November)

2025 State/Drugs	Opium Based Drugs	Cannabis Based Drugs	COCAINE (In Kg)	Synthetic Drugs	
	In Kgs	In Kgs	In Kgs	In Kgs	In Blots
ANDAMAN & NICOBAR	0	80	1.11	53	0
ANDHRA PRADESH	0	44182	0.04	21	57
ARUNACHAL PRADESH	33	7002	0.00	0	0
ASSAM	366	14924	0.00	152	0
BIHAR	1510	10009	0.00	0	0
CHANDIGARH	69	21	0.26	0	5
CHHATTISGARH	1510	15235	0.00	0	0
DADAR & NAGAR	0	5	0.00	0	0
GOA	0	215	5.88	2	0
GUJARAT	7232	8583	4.81	326	0
HARYANA	17383	6258	1.12	1	0
HIMACHAL PRADESH	719	422	0.00	0	0
JAMMU & KASHMIR	2062	1957	0.00	0	0
JHARKHAND	29329	3103	0.00	0	0
KARNATAKA	3	6746	12.52	145	808
KERALA	2	5686	5.12	30	1445
LADAKH	0	3	0.00	0	0
LAKSHADWEEP	0	0	0.00	0	0
MADHYA PRADESH	70710	16444	0.18	115	0
MAHARASHTRA	3937	21091	107.58	515	50
MANIPUR	458	1013	0.00	372	0
MEGHALAYA	5	911	0.00	25	0
MIZORAM	358	218	0.00	1346	0
NAGALAND	38	577	0.00	0	0
NEW DELHI	1032	6996	54.56	106	1
ODISHA	205	215165	0.00	0	14
PUDUCHERRY	0	342	0.00	0	0
PUNJAB	36387	1055	4.16	24	0
RAJASTHAN	155835	58146	0.22	53	28
SIKKIM	3	0	0.00	0	0
TAMIL NADU	1	19968	15.60	52	51
TELANGANA	75	23693	1.27	3	228
TRIPURA	5	24820	0.00	119	0
UTTAR PRADESH	9504	39645	3.51	6	0
UTTARAKHAND	134	2579	0.02	6	2091
WEST BENGAL	3120	32456	3.13	11	0
Total	342029	589548	221	3484	4778
Drug Type	Name of Drugs				
Opium Based Drugs	Opium, Heroin, Morphine, Poppy Straw, Codeine etc				
Cannabis Based Drugs	Ganja, Hashish, Hashish Oil etc				
Cocaine	Cocaine				
Synthetic Drugs	ATS, MDMA, Methaqualone, Mescaline, LSD, Mephedrone, ketamine etc.				

Source: Narcotics Control Bureau

Budget allocation under the scheme 'Assistance to States/ UTs for Narcotic Control' during 2021-22 to 2025-26

Financial Year	Budget allocated (in crores)
2021-22	5.00
2022-23	5.00
2023-24	1.00
2024-25	5.00
2025-26	13.00

State-wise details of financial assistance provided to States/ UTs under the scheme 'Assistance to States/ UTs for Narcotic Control' during 2021-22 to 2025-26

(In Rupees)

S.No.	Name of the States	2021-22	2022-23	2023-24	2024-25	2025-26
1	Assam	3571750	0	0	5357625	14317055
2	Bihar	42212	0	0	63318	0
3	Chhattisgarh	0	0	0	0	4605000
4	Gujarat	0	0	0	0	4261011
5	Haryana	0	0	0	0	5500000
6	Himachal Pradesh	0	440000	0	660000	2222727
7	Jharkhand	3768638	0	0	0	0
8	Karnataka	0	17315589	0	25973383	25973383
9	Madhya Pradesh	0	0	0	0	7949317
10	Mizoram	0	3736000	0	5604000	19359675
11	Nagaland	0	0	0	0	9244000
12	Odisha	978987	0	0	1468478	14335591
13	Rajasthan	3574227	0	0	5361340	5361340
14	Tamil Nadu	0	0	0	0	2011492
15	Telangana	0	2130643	0	3195965	0
16	West Bengal	0	0	0	0	7151249
